Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-465 of 2014 in Appeal No.241 2013

Dated: 16th January, 2015

In the matter of:-

Gujarat State Petronet Ltd. ....Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ...Respondent (s)

ORDER

The Court has not assembled today. Post the matter for hearing on **20.01.2015.**

(Court Master)

Pr